ir. Io.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	execution	Number of days for execution of decree from date of	
	Ms. Pinki, District Judge, Comercial Court- 01	CENTRAL					N	IL					
	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL					N	IL					
	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL					N	IL					
	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	ARBTN 361/2018	MANJU KATHURIA VS KOTAK MAHINDRA PRIME LTD & ORS.	DHIRAJ JAIN	05/09/2018	NO	06/30/202 0	#NAME?	DISMISSED			ARBITR TION & CONCII ATION
			CS COMM 414/2019	PARVEEEN KUMAR @ PARVEEN HANS VS HARPREET SINGH & ORS.	R.K SINHA	04/05/2019	NO	06/27/202 0	#NAME?	DECREE			RECOV RY U/S 74
			CS COMM 57/19	ICICI BANK VS. MAHABIR SINGH	PUNIT KUMAR BHALLLA	01/10/19	NO	06/24/202	#NAME?	COMPROMISE			RECOV RY
			CS COMM 59/19	ICICI BANK VS G.L KABIRAJ	PUNIT KUMAR BHALLLA	01/10/19	NO	06/24/202 0	#NAME?	COMPROMISE			RECOV RY
			CS COMM 369/2019	LOKMAT MEDIA VS SHABDARTH & ANR.	TARUN SINGLA	03/28/19	NO	06/27/202 0	#NAME?	DISPOSED			RECOV RY
			CS COMM 423/19	ICICI BANK VS SHAHID KHAN	PUNIT KUMAR BHALLA	04/08/19	NO	06/26/202 0	#NAME?	EX-PARTE			RECOV RY
			CS COMM 427/19	ICICI BANK VS SURENDER PRASAD GUPTA	PUNIT KUMAR BHALLA	01/08/19	NO	06/29/202 0	#NAME?	EX.PARTE			RECOV RY U/S 74
			CS COMM 429/19	ICICI BANK VS RAHUL MAHESHWARI	PUNIT KUMAR BHALLA	04/08/19	NO	06/30/202 0	#NAME?	EX-PARTE			RECOV RY U/S 74

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate		Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)		Days for disposal	Disposal	execution	Number of days for execution of decree from date of	
		CS COMM 448/2019	ICICI BANK VS. CELTIC RESEARCH TECHNOLOGIES (P)	PUNIT KUMAR BHALLA	04/09/19	NO	06/26/202 0	#NAME?	EX-PARTE			RECOVE RY
		CS COMM 979/19	ICICI BANK VS JANMEJAY SINGH	PUNIT KUMAR BHALLA	07/02/19	NO	06/23/202 0	#NAME?	COMPROMISE			RECOVE RY U/S 74
		CS COMM 1120/19	ICICI BANK VS. SANGEETA GUPTA	PUNIT KUMAR BHALLA	07/08/19	NO	06/26/202 0	#NAME?	EX-PARTE			RECOVE RY
		CS COMM 2216/19	ICICI BANK VS,. PRAMOD KUMAR	PUNIT KUMAR BHALLA	06/23/19	NO	06/27/202 0	#NAME?	EX-PARTE			RECOVE RY U/S 74
		CS (COMM) 2270/19	ICICI BANK VS SURESH BHATT	JOGINDER KR. SUKHIJA	09/27/19	NO	06/18/202 0	#NAME?	EX-PARTE			RECOVE RY U/S 74
		CS (COMM) 2274/19	ICICI BANK VS KASHIFA QURESHI & ANR.	PUNIT KUMAR BHALLA	09/27/19	NO	06/23/202 0	#NAME?	EX-PARTE			RECOVE RY U/S 74
		CS COMM 35/2020		INDIRA MARLA	06/15/19	NO	06/19/202 0	#NAME?	DISPOSED			ARBITRA TIOON APP U/S 9
Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL					N	п.					
Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL					N						
MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01						N	IL.					
SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI											
	TIEW DELIII					N	IL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)		Days for disposal	Nature of Disposal (Contested / Settled)	execution	Number of days for execution of decree from date of	Section
9	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03						NI	L					
10	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/	NORTH EAST					NI						
11	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH- WEST					NI	L					
12	MS SEEMA MAINI, DISTRICT JUDGE(COMMERCIAL COURT)	North					NI	L					
13	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara					NI	L					
14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST					NI	L					
15	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH- EAST, SAKET COURT	1					NU	T					
16	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH- EAST					NI						
17	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS NO 45/19	STATE BANK OF INDIA VS PREM CHAND REHELIYA		30.03.2019		27.06.202 0	1 YR	CONTESTED			CIVIL CASES- RECOVE ERY
			CS NO 23/18	STATE BANK OF INDIA VS MANDEEP SINGH SANDHU		30.11.2018	1	30.06.202 0	1 YR	CONTESTED			CIVIL CASES- RECOVE ERY
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH					NI	L					
19	Sh. Narinder Kumar, DJ (Commercial Court)-01	West					NI						

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Date of Registration	Whether Urgent Relief was sough and Pre-Insitutior Mediation did no take place (Yes / No	t Decision t	Nature of Disposal (Contested / Settled)	execution	Number of Act days for Section execution of decree from date of
20	Sh. Gurdeep Singh, DJ (Commercial Court)-	West								
	02									
							NIL			
21										
	SH. SANJAY SHARMA-I, DJ (Commercial)	EAST								
					 		NIL	 		